


NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI


**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/10/2016 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : TCA/58/2016
NAME OF THE PETITIONER(S) : Regenix Drugs Ltd
NAME OF THE RESPONDENT(S) :
UNDER SECTION : 621 A

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1	RAJINARAYANPAL, PCS PCS	representing applicant	
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2	MR. JURESH + MS. JAMYUKTHA FOR M/S. SHIVAKUMAR + JURESH	Counsel for SEBI	
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ORDER

Counsel for petitioner present. In addition to the submissions made on the last date of hearing, the counsel for the petitioner has filed one affidavit for placing the documents on record. The copies of the documents along with the affidavit have been served on the other side. Counsel for non-applicant i.e. SEBI prays time for their response to the arguments, affidavit and documents filed. At request time is granted. The submissions on behalf of the petitioner are complete. Put up on **31.10.2016 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)